

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 04 OF 2018 &
IA NO. 24 OF 2018

Dated: 21st February, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

NTPC Vidyut Vyapar Nigam Limited

... Appellant(s)

Vs.

MEIL Green Power Limited & Ors.

... Respondent(s)

Counsel for the Appellant (s) : Ms. Anushree Bardhan
Mr. A.K. Dubey

Counsel for the Respondent(s) : Ms. Molshree Bhatnagar
Mr. Nishant Talwar for R-1

ORDER

The learned counsel, Ms. Molshree Bhatnagar accepts notice on behalf of the first Respondent.

List this matter along with Appeal No. 403 of 2017 for admission as well as for stay on 02.04.2018, as requested.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

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